the Report. [Placed in Library. See No. LT-10083/76].

(vi) Annual Report of the Indian Institute of Technology, Kharagpur, for
the year 1974-75. [Placed in Library.
See No. LT-10083/76].

- I. Annual Reports (1974-75) of the Technical Training Institutes, Calcutta, Bhopal, Chandigarh and Madras.
- **II. Annual Report (1973-74) of the Indian** School of Mines, Dhanbad, and related **papers**.

SHRI D. P. YADAV : Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:--

(i) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1974-75. [Placed in Library. See No. LT-10087/76].

(ii) Annual Report of the Technical Teachers' Training Institute Western Region) Bhopal, for the year 1974-75. [Placed in Library. See No. LT-10087/76].

(iii) Annual Report of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1974-75. [Placed in Library. See No. LT-10087/76].

(iv) Annual Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1974-75.
[Placed in Library. See No. LT-10987/76].

(v) Annual Report of the Indian School of Mines, Dhanbad, for the year 1973-74, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-10089/76]

The University Grants Commission (Terms and Conditions of Service of Employees (Second Amendment) Rules, 1975.

SHRI D. P. YADAV : Sir, I also beg to lay on the Table a copy (in

English and Hindi) of the Ministry of Education and Social Welfare (Department of Education) Notification G.S.R. No. 2521, dated the 11th October, 1975, publishing the University Grants Commission (Terms and Conditions of Service of Employees) (Second Amendment) Rules, 1975, under subsection (3) of section 25 of the University Grants Commission Act. 1956. [Placed in Library. See No. LT-10093/76]. ľ

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REPORT OF THE RAILWAY CONVENTION COMMITTEE (1973)

SHRI KOTA PUNNAIAH (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Eighth Report of the Railway Convention Committee (1973) on "Railways' Fourth and Fifth Five Year Plans and other Ancillary Matters."

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI SHYAM LAL YADAV (Uttar Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:--

(i) Fortieth Report on the Ministry of Railways (Railway Board)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in the Workshops of Western Railway.

(ii) Forty-first Report on the Cabinet Secretariat (Department of Personnel and Administrative Reforms)—Reservations for Scheduled Castes and Scheduled Tribes in Services.

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REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1975-76)

Sector 1 States

SHRI V. B. RAJU (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Hunbeg dred and Eighty-first Report of the Public (in Accounts Committee (1975-76) on 'Emer-

15

133 Motion of Thanks [7 JA	N. 1976] on President's Address 134
gency Agricultural Production Programme' relating to the Department of Agriculture	Session of the Rajya Sabha?
commented upon in the Supplementary	
Report of the Comptroller and Auditor General of India for 1972-73, Union Gov- ernment (Civil).	
	MR. CHAIRMAN : Permission to remain ubsent granted.
REPORT OF THE COMMITTEE ON	
PUBLIC UNDERTAKINGS (1975-76)	I have also to inform Members that the
SHRI HARSH DEO MALAVIYA	following letter dated the 19th August, 1975 had been received from Shri Bhairon
(Uttar Pradesh) : Sir, I beg to lay on	Singh Shekhawat who is under detention :
the Table a copy each of the following	Singh Shekhavat who is ander determent.
papers :	"As I have been detained under MISA
	since 26-6-75, I was unable to attend
(i) Seventy-fifth Report of the Com- mittee on Public Undertakings (1975-76)	the last session and shall be unable to
on National Coal Development Corpora-	
tion Limited.	Sabha till I am not released.
· . · · · · · · · · · · · · · · · · · ·	"I therefore request you to kindly
(ii) Minutes of the Sitting of the Com-	grant me leave for my absence from the
mittee relating to the above Report.	meetings of the Rajya Sabha with effect
and the group of the strength	from 26-6-75 till my release from jail."
ton contract of the level of th	To it the planning of the House they seen
LEAVE OF ABSENCE TO SHRI VIR-	Is it the pleasure of the House that per- mission be granted to Shri Bhairon Singh
ENDRA KUMAR SAKHALECHA	Shekhawat for remaining absent from the
AND SHRI BHAIRON SINGH SHE-	meetings of the House during the 94th Ses-
KHAWAT.	sion of the Rajya Sabha?
MD OULLIDMANL I have to inform	4
MR. CHAIRMAN: I have to inform Members that a letter dated the 12th August	(No hon. Member disse nted.)
1975 had been received from Shri Virendra	MR CHAIRMAN Permission to remain

Kumar Sakhalecha, who is under detention. The relevant extract of the letter is as follows :---

1 : ep .

-11 "I was unable to be present in the sittings of Rajya Sabha during its Session from 21st July, 1975 to 9th August, 1975. Kindly grant me leave of absence from all the sittings referred to above and also from ensuing sittings, if any, till I am kept in detention."

Is it the pleasure of the House that permission be granted to Shri Virendra Kumar cent. As regards food articles, the fall in

absent granted.

MOTION OF THANKS ON THE

PRESIDENT'S ADDRESS-Contd.

SHRI S. S. MARISWAMY (Tamil Nadu): Sir, I read the address of our President with great interest and there are certain points on which we extend our cooperation and agreement. For example, we are very glad to know that the overall price level has come down by 10 per Sakhalecha for remaining absent from the the price level is about 20 per cent. There meetings of the House during the 94th is increase in production in all sectors, more